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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

#### + W.P.(C) 4406/2017

# RETIRED OFFICERS WELFARE SOCIETY& ORS.....Petitioners

Through: Ms. S.Janani, Senior Advocate with Mr. Udayatiya Bannerjee, Advocate.

versus

# INDIAN OIL CORPORATION LTD. & ANR .....Respondents Through: Mr. V.N. Koura and Mr S.Sirish Kumar, Advocates for R1.

58

#### + W.P.(C) 7690/2017 and CM APPL. 19978/2024 and 20032/2024

PRAMOD KUMAR AGARWAL & ORS .....Petitioners Through: Ms. S.Janani, Senior Advocate with Mr. Udayatiya Bannerjee, Advocate.

#### versus

INDIAN OIL CORPORATION LTD. & ORS. .....Respondents Through: Mr. V.N. Koura and Mr S.Sirish Kumar, Advocates for R1.

#### CORAM: HON'BLE MS. JUSTICE JYOTI SINGH <u>O R D E R</u> 02.09.2024

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List on 09.09.2024.

# JYOTI SINGH, J

### SEPTEMBER 2, 2024/jg

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